

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 1929 of 2019 & IA No. 830 OF 2019**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Limited**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ajatshatru S. Mina for A1

Counsel for the Respondent(s) :

**ORDER**

Issue fresh notice to Respondent No.2.

List the matter on **19.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK